

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1240(ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2018.**

**NAME OF THE COMPANY: M/s. Ranveer Singh V/s. M/s. Ujala Pumps Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: U/s. 9 of IBC Code, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

Advocates for the Petitioner

Advocates for the Respondent.

ORDER

Learned counsel submits that he shall be filing the affidavit of service in this case. To come up for further consideration on 15th October, 2018.

Fresh notice be issued to the Corporate Debtor vide all modes including through the process of this Bench and through its Director.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**